

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 336 of 2016 &
IA NO. 716 OF 2016**

Dated: 10th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Vasavadatta Cement, Unit of Kesoram Industries Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R.2, 5 & 6

ORDER

List the matter on **04.05.2017**. Interim order to continue till then.

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**